

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**I.A. No. 490 of 2016 in  
DFR No. 2718 of 2016**

**Dated : 12<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**... Appellant(s)**

**Vs.**

**M/s Adani Power Rajasthan Ltd. & Anr.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Poonam Verma  
Mr. Gaurav Dudeja for R.1

Mr. R.K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.2

**ORDER**

**I.A. No. 490 of 2016**

***(Appls. for condonation of delay in filing the appeal)***

Issue notice. Ms. Poonam Verma takes notice on behalf of Respondent No.1 and Mr. Abhishek Upadhyay takes notice on behalf of Respondent No.2.

List the matter on **26.09.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt